					Annexure	e-1							
					Tamra Dhatu Udyog F	Private Limited							
				D	ate of commencement o	f CIRP: 25.05.2022							
				List of Creditors (V	ersion 5.0) drawn as on 2	3.09.2022 (Updated	List of creditors)						
	(Earlier List	of Creditors (Version	n 1.0) drawn as on	15.06.2022 , (Versi	ion 2.0) drawn as on 20.0	7.2022, (Version 3.	0) drawn as on 05.0	08.2022 & (Ve	rsion 4.0) dra	awn as on 29.	08.2022)		
		MAY HALL THE		List of Secure	ed Financial Creditors belo	onging to any Class	of Creditors						
													(Amount in ₹
SI.No Name of Creditor	Details of claim received		Details of claim Admitted						Amount of contingent		Amount of A		Remarks, if any
	Date of Receipt	Amount Claimed	Amount of Claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claims	dues, that may be set- off		under verification	
					NOT APPLI	CABLE							
Total		₹ -	₹ -		₹ -	₹ -			₹ -	₹ -	₹ -	₹ -	

Manta Briani

Mamta Binani
Resolution Professional
In the Matter of Tamra Dhatu Udyog Private Limited
Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227
AFA VALID TILL 06-12-2022